

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:5093  
ANSWERED ON:25.04.2003  
CONSUMER COURTS IN DELHI  
RAMESH CHAND TOMAR

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the number of cases heard/disposed of by the Consumer Redressal Forum II, Udyog Sadan, New Delhi.
- (b) whether the Hon'ble Judge is facing great difficulty in delivering Judgement as there are no staff working under him to take dictation;
- (c) if so, the details thereof; and
- (d) the remedial measures taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI V. SREENIVASA PRASAD)

- (a) : As per the information made available by the Govt. of NCT of Delhi, 35,794 cases have been disposed of since inception by the District Forum II till March, 2003.
- (b) : No, Sir. The Govt. of NCT of Delhi has informed that the sanctioned post of stenographer in this Forum is one which is also filled.
- (c) & (d): In view of the above, the question does not arise.